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Title: Introduction of Ancient Monuments and Archeological Sites and Remains (Amendment) Bill, 2021(Amendment of Section 20I)

श्री निहाल चन्द चौहान (गंगानगर): महोदय, मैं प्रस्ताव करता हूँ कि प्राची संस्मारक तथा पुरातत्वीय स्थल और अवशेष अधिनियम, 1958 का और संशोध करने वाले विधेयक को पुरःस्थापित करने की अनुमति दी जाए।

HON. CHAIRPERSON: The question is;

“That leave be granted to introduce a Bill further to amend the Ancient Monuments and Archaeological Sites and Remains Act, 1958.”

The motion was adopted.

श्री निहाल चन्द चौहान: महोदय, मैं विधेयक को पुरःस्थापित करता हूँ।

HON. CHAIRPERSON: Item nos.77 and 78: Shri Kodikunnil Suresh
Not present

Item nos.79 to 81: Shri Sunil Dattatray Tatkare – Not present

Item no. 82: Shri Manoj Kotak